सत्यमेव जयते

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 27.11.2026

N O T I C E

Please take notice that the following matters listed in the Court – II on 27.11.2026 were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1132 of 2025	Union Bank of India Vs. Narendra Kansal & Anr.	**27.11.2026**	**01.02.2027**
2.	Comp. App. (AT) (Ins) No. 1096 of 2026 **(With Defects)**	Infosoft Global Pvt. Ltd. Vs. Yes Bank Ltd. & Anr. **With**	**27.11.2026**	**05.02.2027**
3.	Comp. App. (AT) (Ins) No. 1097 of 2026 **(With Defects)**	Infosoft Global Pvt. Ltd. Vs. Yes Bank Ltd. & Ors. **With**	**27.11.2026**	**05.02.2027**
4.	Comp. App. (AT) (Ins) No. 1098 of 2026 **(With Defects)**	RDG Enterprises Pvt. Ltd. Vs. Yes Bank Ltd. & ORS. **With**	**27.11.2026**	**05.02.2027**

5.	Comp. App. (AT) (Ins) No. 1100 of 2026 & I.A. No. 4307 of 2026 **(With Defects)**	RDG Enterprises Pvt. Ltd. Vs. Yes Bank Ltd. & Anr. **With**	**27.11.2026**	**05.02.2027**
6.	Comp. App. (AT) (Ins) No. 1101 of 2026 **(With Defects)**	Nakul Himatsingka Suspended Director of Ideal Real Estate Pvt. Ltd. Vs. Yes Bank Ltd. & Anr. **With**	**27.11.2026**	**05.02.2027**
7.	Comp. App. (AT) (Ins) No. 1102 of 2026 **(With Defects)**	Nakul Himatsingka Suspended Director of Ideal Unique Realtor Pvt. Ltd. Vs. Yes Bank Ltd. & Anr. **With**	**27.11.2026**	**05.02.2027**
8.	Comp. App. (AT) (Ins) No. 1417 of 2026	Indusind Bank Ltd. Vs. Yes Bank Ltd. & Anr.	**27.11.2026**	**05.02.2027**
9.	Comp. App. (AT) No. 299 of 2026	Vishnu Harichandra Dhas Vs. ATFEM Khetigaadi Pvt. Ltd. & Ors.	**27.11.2026**	**04.12.2026**
10.	Comp. App. (AT) No. 391 of 2026	Ramesh Rama Narang Vs. Mona Rama Narang & Ors. **With**	**27.11.2026**	**02.12.2026**

11.	Comp. App. (AT) No. 392 of 2026	Narangs International Hotels Private Limited Vs. Mona Rama Narang & Ors.	**27.11.2026**	**02.12.2026**
12.	Comp. App. (AT) No. 436 of 2026	Smitaben Kirtibhai Patel Vs. Rameshchandra Hargovandas Patel & Ors.	**27.11.2026**	**01.12.2026**
13.	Contempt Case (AT) No. 33 of 2026 in I.A. No. 5824 of 2026 in Comp. App. (AT) (Ins) No. 1712 of 2025	Ankur Bansal Vs. Martin Consulting LLC & Ors.	**27.11.2026**	**22.12.2026**
14.	Comp. App. (AT) (Ins) No. 1001 of 2026	Praful Satra Vs. Implementation and Monitoring Committee of Satra Properties (India) Limited Through Chairperson Vaishali Arun Patrikar.	**27.11.2026**	**18.02.2027**
15.	Comp. App. (AT) No. 198 of 2024	KBN Infrastructure Pvt. Ltd. & Ors. Vs. Registrar of Companies & Anr.	**27.11.2026**	**22.02.2027**
16.	Comp. App. (AT) No. 335 of 2025	4care Lifescience Pvt. Ltd. & Anr. Vs. Vishal Krisshnakath Rajyaguru & Ors. **With**	**27.11.2026**	**23.02.2027**

17.	Comp. App. (AT) No. 01 & 02 of 2026 & I.A. No. 01 of 2026	4care Lifescience Pvt. Ltd. & Anr. Vs. Vishal Krisshnakath Rajyaguru & Ors.	**27.11.2026**	**23.02.2027**
18.	Comp. App. (AT) No. 264 of 2026	Dr Sameer Narayan Paltewar Vs. Ganesh Chakkarwar & Ors.	**27.11.2026**	**24.02.2027**
19.	Comp. App. (AT) No. 311 of 2026	Ashok Gupta Vs. Sunland Projects Private Limited & Ors.	**27.11.2026**	**25.02.2027**
20.	Comp. App. (AT) No. 321 of 2026	Vatshalya Developers Private Limited & Ors. Vs. Devendra Kumar Ramshanker Mishra & Anr	**27.11.2026**	**26.02.2027**
21.	Contempt Case (AT) No. 36 of 2025 & I.A. No. 8023 of 2025 in Comp. App. (AT) No. 118 of 2025	Vimla Devi Sawalka & Anr. Vs. Shivgyan Developers Pvt. Ltd. & Ors. **With**	**27.11.2026**	**26.02.2027**
22.	Comp. App. (AT) No. 118 of 2025	Vimla Devi Sawalra & Anr. Vs. Shivgyan Developers Pvt. Ltd. & Ors.	**27.11.2026**	**26.02.2027**

23.	Competition App. (AT) No. 30 of 2019	SAAR IT Recourses Pvt Ltd & Ors. Vs. Competition Commission of India & Anr. **With**	**27.11.2026**	**02.02.2027**
24.	Competition App. (AT) No. 39 of 2019	Cadd Systems and Services Pvt Ltd & Anr. Vs. Competition Commission of India & Anr. **With**	**27.11.2026**	**02.02.2027**
25.	Competition App. (AT) No. 80 of 2019	Pentacle Consultants (I) Pvt Ltd. Vs. Nagrik Chetna Manch & Ors. **With**	**27.11.2026**	**02.02.2027**
26.	Competition App. (AT) No.10 of 2020	Chetan G Pathare Vs. Nagrik Chetna Manch & Ors.	**27.11.2026**	**02.02.2027**
27.	Comp. App. (AT) (Ins) No. 793 of 2024	Atma Ram, Suspended Director, Gurdas Agro Pvt. Ltd. Vs. Canara Bank & Anr. **With**	**27.11.2026**	**02.02.2027**

28.	Comp. App. (AT) (Ins) No. 794 of 2024	Atma Ram, Suspended Director, Gurdas Agro Pvt. Ltd. Vs. Canara Bank & Anr.	**27.11.2026**	**02.02.2027**
29.	Comp. App. (AT) (Ins) No. 711 of 2021	Regional Provident Fund Commissioner (EPFO) Through, Regional PF Commissioner – II (Legal) Vs. Kuldeep Bassi (Resolution Professional) & Anr.	**27.11.2026**	**08.02.2027**
30.	Comp. App. (AT) (Ins) No. 1664 - 1666 of 2023 & I.A. No. 5865, 6002, 6003 of 2023 **(With Defects)**	VRSA Consultancy LLP Through Vijender Sharma Vs. Two Brothers Beverages Pvt. Ltd.	**27.11.2026**	**08.02.2027**
31.	Comp. App. (AT) (Ins) No. 1191 of 2024	Indian Bank Vs. Shri Babulal G. Jain **With**	**27.11.2026**	**08.02.2027**
32.	Comp. App. (AT) (Ins) No. 1195 of 2024	Indian Bank Vs. Shri Kartik Babulal Jain	**27.11.2026**	**08.02.2027**
33.	Comp. App. (AT) (Ins) No. 1291 of 2024 & I.A. No. 1337, 1354 of 2026	Anil Goel Liquidator of Loha Ispaat Ltd. Vs. Rajesh Poddar & Ors.	**27.11.2026**	**09.02.2027**

34.	Comp. App. (AT) (Ins) No. 1849 of 2024	Mukesh Dayani Liquidator of Map Refoils India Ltd. Vs. Khusboo Mehul Patel & Ors.	**27.11.2026**	**09.02.2027**
35.	Comp. App. (AT) (Ins) No. 1912 of 2024	Abhishek Satishchandra Sudrik (Personal Guarantor) Vs. Solapur Janata Sahakari Bank & Anr.	**27.11.2026**	**09.02.2027**
36.	Comp. App. (AT) (Ins) No. 2200 of 2024 & I.A. No. 8250 of 2024	Halcyon Technologies and Engineers LLP Vs. Heritage Motels Pvt. Ltd.	**27.11.2026**	**10.02.2027**
37.	Comp. App. (AT) (Ins) No. 119 of 2025	State Tax Officer (3) Vs. Keyur Jagdishbhai Shah Liquidator of Gokul Ceramic Pvt. Ltd. & Anr.	**27.11.2026**	**10.02.2027**
38.	Comp. App. (AT) (Ins) No. 226 of 2025	Rabindra Kajaria, Financial Creditor Vs. Vivek Patti & Ors., RP of Celestial Estate Pvt. Ltd.	**27.11.2026**	**10.02.2027**
39.	Comp. App. (AT) (Ins) No. 1806 of 2025 & I.A. No. 7043 of 2025	Ajmer Vidyut Vitran Nigam Ltd. (AVVNL) Vs. Sai Leela Synthetics Pvt. Ltd. Successful Resolution Applicant of Suzuki Textile Ltd.	**27.11.2026**	**11.02.2027**

40.	Comp. App. (AT) (Ins) No. 2011 of 2025	Rajendra Parshad Gakhar Vs. Rajesh Ramani, Monitoring Professional of Ansal Urban Condominiums Pvt. Ltd. & Anr.	**27.11.2026**	**11.02.2027**
41.	Comp. App. (AT) No. 43 of 2022	Bandhu Sharma Vs. Registrar of Companies, Delhi & Anr.	**27.11.2026**	**11.02.2027**
42.	Comp. App. (AT) No. 64 of 2022	Trivir Blessing Developers Pvt. Ltd. & Ors. Vs. Registrar of Companies, NCT of Delhi & Haryana & Anr. **With**	**27.11.2026**	**12.02.2027**
43.	Comp. App. (AT) No. 79 of 2022	Trivir Hotels & Resorts Private Ltd. & Ors. Vs. Registrar of Companies, NCT of Delhi & Haryana	**27.11.2026**	**12.02.2027**
44.	Comp. App. (AT) No. 72 of 2023	Kamal Bajaj Vs. Prateik Rao & Ors.	**27.11.2026**	**12.02.2027**
45.	Comp. App. (AT) (Ins) No. 1083 of 2025 & I.A. No. 5346 of 2025, 647 of 2026	Phoenix ARC Pvt. Ltd. Vs. AJR Infra & Tolling Ltd.	**27.11.2026**	**10.02.2027**

46.	Comp. App. (AT) (Ins) No. 1092 of 2025 & I.A. No. 4256 of 2025	NRG & Co. Vs. Swamih Investment Fund & Ors. **With**	**27.11.2026**	**10.02.2027**
47.	Comp. App. (AT) (Ins) No. 1315 of 2025 & I.A. No. 5146 of 2025	Sunil Kumar Agarwal, RP of Ansal Crown Infrabuild Pvt. Ltd. Vs SWAMIH Investment Fund & Anr.	**27.11.2026**	**10.02.2027**

By order of Hon'ble Chairperson
-Sd/-
Registrar